

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)--320(ND)/2017

IN THE MATTER OF:

M/s. Seaways Shiping and Logistics Limited .. PETITIONER
Vs.
Cargo Planners Limited .. RESPONDENT

SECTION :
Under Section 9 of IBC Code, 2016

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Vishakh Ranjit, Advocate
For the Respondents : -

ORDER

Since the Member is recusing himself from hearing the matter, let the same be placed before the Hon'ble President for appropriate directions.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.9.2017